

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 342/MP/2022

Coram:

**Shri Jishnu Barua, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K.Singh, Member**

Date of Order: 24th May, 2023

In the matter of

Petition under Sections 79(1)(c), (e) and (k) read with 17(3) and 18 of the Electricity Act, 2003 seeking amendment and transfer of the Petitioner's inter-State transmission licence.

And

In the matter of

Essar Power Transmission Company Limited,
Lower Ground Floor,
Hotel Conclave Boutique,
A-20, Kailash Colony,
New Delhi – 110048

...Petitioner

VERSUS

1. Central Transmission Utility of India Limited,
Plot No. 2, Near IFFCO Chowk Metro Station,
Sector 29, Gurugram - 122 001,
Haryana
2. Mahan Energen Limited,
(formerly Essar Power M.P. Limited),
Adani House,
C-105, Anand Niketan,
New Delhi- 110021
3. Adani Transmission Limited,
Adani Corporate House
Shantigram, Near Vaishnodevi Circle,
S G Highway, Ahmedabad,
Gujarat-382421.
4. Power System Operation Corporation Limited,

National Load Despatch Centre,
B-9, Qutub Institutional Area,
Katwarai Sarai,
New Delhi -110016

5. Western Region Power Committee,
F-3, MIDC Area, Marol,
Opposite SEEPZ, Central Road,
Andheri East,
Mumbai – 400093, Maharashtra
6. Arcelor Mittal Nippon Steel India Limited,
(formerly Essar Steel India Limited),
27th KM on Surat-Hazira Road,
Hazira District,
Surat- 394270, Gujarat
7. M.P. Power Management Company Limited,
Block No. 11, Shakti Bhawan,
Vidyut Nagar,
Jabalpur -482008, Madhya Pradesh
8. Western Regional Load Despatch Centre,
F-3, Krantiveer Lakhuji Salve Marg, Seepz,
Andheri East, Mumbai- 400096,
Maharashtra
9. Gandhar Hazira Transmission Limited,
27th KM, Surat Hazira Road,
Hazira Surat, Gujarat 394270
10. Essar Transco Limited,
Essar House,
11, KK Marg,
Mahalaxmi, Mumbai-400034
11. Essar Power Limited,
27th KM, Surat Hazira Road,
Hazira Surat, Gujarat 394270

...Respondents

Parties present:

Shri Swapna Seshadri, Advocate for the Petitioner

ORDER

The Petitioner, Essar Power Transmission Company Limited, has filed the present Petition under Section 79, Section 17(3) and Section 18 of the Electricity Act, 2003 read with Regulation 19 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009 seeking amendment and transfer of the Petitioner's inter-State transmission licence granted by the Commission vide order dated 10.4.2008 in Petition No. 157 of 2007. The Petitioner has made the following prayers:

“(a) Amend the ISTS Licence of the Petitioner in accordance with Para 55 and 74 of the Petition; and

(b) Pass any other Order(s) as deemed fit and just by this Commission.”

2. The Petitioner vide affidavit dated 15.5.2023 has sought permission to withdraw the Petition with liberty to file a fresh Petition to amend the inter-State licence granted to the Petitioner's company. The Petitioner has also prayed to adjust the filing fee paid in the instant Petition against the Petition to be filed in future.

3. The matter was mentioned by the learned counsel for the Petitioner on 22.5.2023 and submitted that the Petitioner has filed an affidavit seeking withdrawal of the Petition. Accordingly, the learned counsel for the Petitioner prayed to pass the order in this regard.

4. In view of the affidavit filed by the Petitioner and the submission of learned counsel for the Petitioner made during mentioning of the matter, the Petitioner is permitted to withdraw the present Petition with a liberty to file a fresh petition. However, the prayer of adjustment of filing fees is not allowed..

5. Accordingly, the Petition No. 342/MP/2022 is disposed of as withdrawn.

Sd/-
(P.K.Singh)
Member

sd/-
(Arun Goyal)
Member

sd/-
(I.S. Jha)
Member

sd/-
(Jishnu Barua)
Chairperson